

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
AMARAVATI**

SUB: DISTRICT JUDGES – Representation of Smt. M.Indira Priyadarsini, Judge, Special Court for trial of offences under the Protection of Children against Sexual Offences Act (POCSO Act), 2012, Tenali, Guntur District, for restoration of her seniority in the category of Senior Civil Judge as per her Original Seniority in the cadre of District Judge – Accepted – Orders – Issued.

READ: 1. G.O.Ms.No.76, Law (L.A & J-SC.F) Department, dated 05.12.2025.
2. High Court's Letter dated 07.10.2025 addressed to the Government of Andhra Pradesh.
3. Representation dated 23.11.2024 of Smt M.Indira Priyadarsini.

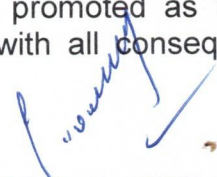
ORDER ROC.NO.818/2025, B.SPL: DATED:22.12.2025

The High Court made the following order:-

Having considered the representation of Smt. M.Indira Priyadarsini, Judge, Special Court for trial of offences under the Protection of Children against Sexual Offences Act (POCSO Act), 2012, Tenali, Guntur District to restore her seniority in the category of District Judge, the High Court decided to restore the seniority of the Officer.

Further, on the recommendation made by the High Court, the Government of Andhra Pradesh has issued orders vide G.O. 1st read above fixing the seniority of Smt. M.Indira Priyadarsini.

Accordingly, the seniority of Smt. M.Indira Priyadarsini Judge, Special Court for trial of offences under the Protection of Children against Sexual Offences Act (POCSO Act), 2012, Tenali, Guntur District, is restored in between the names of Ms.Kampalle Sailaja and Sri S. Damodhar Rao, who were promoted as District Judges (Entry Level) under 65% quota for the year 2022, with all consequential benefits.


REGISTRAR (VIGILANCE)

TO

1. The Officer concerned
2. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars. High Court of Andhra Pradesh (for information).
4. The Registrar (Administration), High Court of Andhra Pradesh, Amaravati.
5. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload this proceedings in the High Court's official Website).
6. The Principal District and Sessions Judge, Guntur.
7. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.

8. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village, near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District.
9. The Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravati.
10. The Judge, Special Court for trial of Offences under the Protection of Children against Sexual Offences (POCSO) Act, 2012, Tenali, Guntur District.
11. The District Treasury Officer, Guntur
12. The Sub Treasury Officer, Tenali, Guntur district.
13. The Section Officer, B.Section, High Court of Andhra Pradesh.

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GOVERNMENT OF ANDHRA PRADESH
ABSTRACT

Public Services - Andhra Pradesh State Judicial Service - Restoration of seniority of Smt. M.Indira Priyadarsini, District Judge (Entry Level) in between the names of Ms. Kampalle Sailaja and Sri S. Damodar Rao, District Judges (Entry Level) - Orders - Issued.

G.O.Ms.No.76

Law (LA & J SCF) Department

Dated:05.12.2025

Read the following:

- 1.G.O.Ms.No.59, Law (L.A & J-SC.F) Department, dated: 28.10.2022.
- 2.G.O.Ms.No.51, Law (LA &J-SC-F) Dept., dated 17.10.2024.
- 3.From the Registrar (Vig.), High Court of A.P., Nelapadu, RoC.No.818/2025-B.Spi., dated:07.10.2025.

ORDER:

In the reference 3rd read above, the Registrar (Vigilance), High Court of A.P., has stated that as per Orders in W.P.No.2438/2018, dated 10.05.2023 and having considered the representation of the officer, the Administrative committee-I of the Hon'ble Judges in the Meeting held on 11.01.2024 it was resolved to consider her promotion for the post of District Judge, as and when vacancy arises. Accordingly, after completion of selection process and as per resolution dated 11.09.2024 of the Administrative Committee-I of the Hon'ble Judges, recommended the name of the Officer for appointment to the post of District Judge (Entry Level) under 65% quota for the year 2024, and on the recommendation made by the High Court, the Government has issued orders appointing Smt.M.Indira Priyadarsini along with other 12 Civil Judges (Senior Division) as District and Sessions Judge (Entry Level) under 65% quota for the year 2024, in the reference 2nd read above.

2. The Hon'ble High Court decided to restore the seniority of Smt. M.Indira Priyadarsini in between the names of Ms. Kampalle Sailaja and Sri S.Damodhar Rao, who were promoted as District Judges (Entry Level) under 65% quota for the year 2022 in the reference 1st read above. Accordingly, the Registrar(Vig), High Court of AP. has requested the Government to restore her original seniority and to grant all the consequential benefits.

3. After careful examination of the matter, the Governor of Andhra Pradesh hereby fix the seniority of Smt. M.Indira Priyadarsini, District Judge (Entry Level), in between the names of Ms. Kampalle Sailaja and Sri S. Damodar Rao, who were promoted as District Judges (Entry Level) under 65% quota for the year 2022, in the reference 1st read above, with all consequential benefits.

4. The Registrar (Vigilance), High Court of A.P. shall take necessary further action as per Note 1 under Rule 26 (aa) of Fundamental Rules with regard to all consequential benefits.

(P.T.O.)

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5. This order issues with the concurrence of Finance Department vide their U.O. No. HROPDPP(OCE)/233/2025, Computer No. 3025832, dated:14/11/2025.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

GOTTAPU PRATIBHA DEVI
SECRETARY TO GOVERNMENT
LEGAL & LEGISLATIVE AFFAIRS & JUSTICE

To

~~The~~ Registrar (Vigilance), High Court of Andhra Pradesh,
Nelapadu, Guntur District

The Registrar (Recruitment), High Court of A.P. Nelapadu, Guntur District.

Copy to:

Smt. M.Indira Priyadarsini

(through the Registrar (Recruitment), High Court of A.P.)

The P.S to Governor, Raj Bhavan, A.P., Vijayawada

The P.S. to Prl. Secy. to C.M./M(L&J)/C.S./ Secy., Law

The Home (Courts) Department.

SF/SC(3002306)

//FORWARDED::BY ORDER//

Chirulalakhni
SECTION OFFICER (SC)

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